

ITEM NO.15
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11360-
11365/2019

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

URMILA DEVI AND ANR. ETC.

Respondent(s)

IA No. 182128/2019 - EXEMPTION FROM FILING O.T.)

Date : 11-08-2021 These matters were called on for hearing today.

For Petitioner(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mr Anubhav Kumar, Adv.

M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

SLP(CRL.) NO.11360/2019

Respondent no.1 is granted four weeks time as last
opportunity for filing counter affidavit.

Ld. Counsel for the petitioner is granted four weeks time
as last opportunity for taking appropriate steps in respect of
respondent no.2 (dead- as per counsel for respondent no.1).

(CRL.) NO.11361, 11362, 11363 of 2019

Signature Not Verified
Digitally signed by
Indu Maniwal
Date: 2021.08.14
12:32:40 IST
Reason: I

Sole respondent is granted four weeks time for filing
counter affidavit.

Item No.15

SLP(CRL.) NO.11364/2019

Respondent nos.1 to 3 is granted four weeks time for filing counter affidavit.

SLP(CRL.) NO.11365/2019

Respondent no.1 is granted four weeks time for filing counter affidavit.

Service is complete on respondent no.2 but none has entered appearance.

List again 23.9.2021.

RAJESH KUMAR GOEL
Registrar